

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	IA 1479/18 in DFR No 3174/18 (IA 1479/18 – Delay in filing)	Mr. Suresh S/o. Krishnaraopatil Vs. Maharashtra Electricity Regulatory Commission & Ors.	3174/2018 Dated 28/08/2018	08/10/2018	Mulla & Mulla for R-2	C-I 29/10/2018
02.	IA 1481/18 in DFR No 2962/18 (IA 1481/18 – Delay in filing)	NRSS XXXI (B) Transmission Ltd. Vs. Central Electricity Regulatory Commission & Ors.	2962/2018 Dated 09/08/2018	10/10/2018	---	C-II 29/10/2018
03.	A No 303/18	Maharashtra State Power Generating Company Limited Vs. Maharashtra Electricity Regulatory Commission	2885/2018 Dated 06/08/2018	10/10/2018	---	C-I 29/10/2018
04.	IA 1484/18 & IA 1482/18 in DFR No 2582/18 (IA 1484/18 – Delay in re-filing, IA 1482/18 - Delay in filing)	TANGEDCO Vs. Central Electricity Regulatory Commission & Ors.	2582/2018 Dated 19/07/2018	10/10/2018	M/s. Praxis counsel for R-2	C-I 29/10/2018
05.	IA 1485/18 in DFR No 2916/18 (IA 1487/18 – Delay in filing)	Uttar Pradesh Sugar Mills Co-Gen Association Vs. Uttar Pradesh Electricity Regulatory Commission & Anr.	2916/20218 Dated 07/08/2018	12/10/2018	---	C-II 30/10/2018
06.	A No 309/18 & IA 1487/18 & IA 1488/18 (IA 1487/18 – Exemption from filing certified copy of impugned order, Exemption from filing dim annexures)	Uttar Pradesh Jal Vidyut Nigam Limited Vs. Central Electricity Regulatory Commission & Ors.	3164/2018 Dated 27/08/2018	12/10/2018	---	C-II 30/10/2018
07.	IA 1489/18 in DFR No 2914/18 (IA 1489/18- Delay in filing)	Sai Wardha Power Generation Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	2914/2018 Dated 06/08/2018	12/10/2018	---	C-I 30/10/2018

08.	IA 1490/18 in DFR No 2991/18 (IA 1490/18 – Delay in filing)	Assam Power Distribution Company Limited Vs. Assam Electricity Regulatory Commission & Anr.	2991/2018 Dated 13/08/2018	12/10/2018	---	C-II 01/11/2018
09.	A No 314/18 & IA 1521/18 (IA 1521/18 – Exemption from filing certified copy of the impugned order)	Ind Barath Energy (Utkal) Limited Vs. Central Electricity Regulatory Commission & Anr.	3004/2018 Dated 13/08/2018	15/10/2018	--	C-I 01/11/2018
10.	A No 312/18	INOX Air Products Private Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	3263/2018 Dated 04/09/2018	16/10/2018	--	C-II 02/11/2018
11.	A No 313/18	M/s Gadre Marine Export & Anr. Vs. Maharashtra Electricity Regulatory Commission & Ors.	3270/2018 Dated 04/09/2018	16/10/2018	--	C-I 02/11/2018

Dated: 24/10/2018

**Sd/-
Dy. Registrar**